

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-326(PB)/2017

IN THE MATTER OF:

M/s. Lakshmi Steels

.....Petitioner

v.

Amrapali Sapphire Developers Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Anurag Sharma & Ms. Gunjan Mittal, Advocates


For the Respondent(s) :

Mr. Alok Aggarwal & Ms. Rati Tandon, Advocates

ORDER

Learned counsel for the respondent states that the matter is likely to be settled and a sum of Rs. 1/- lac has already been paid to the petitioner. The rest of the amount is to be paid by post dated cheques before next date of hearing.

List for further consideration on 22.11.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.11.2017

Vineet